

Title: Requested the Central Government to sanction immediately the Pooyamkutty Hydroelectric Project in Kerala.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, I would like to bring to the attention of the House a very important matter regarding the development of Kerala. There is a long-standing demand for sanction from the Centre in respect of Pooyamkutty Hydroelectric Project. It is long pending, and the Kerala Government is highly pressing for sanction. Due to some reason or the other, it was not sanctioned till date. If sanction is given, the power position in the State will be very much improved.

For that purpose, I request the Central Government to clear the Project without further delay. Otherwise, we will be hampering the progress of the State. The State Government is also unanimous, and they are bringing the matter to the attention of the Central Government. So, I would again request the Central Government to sanction the Pooyamkutty Hydroelectric Project, which is of vital importance to the development of Kerala, without any further delay.